

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

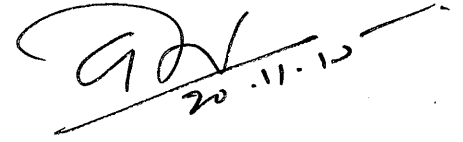
No. 1087 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 20th November, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing **40 hours Mediation Training Programme as Referral Judge / Mediator from 1st – 6th December, 2015 at Indore.**

Hon'ble the Chief Justice and Patron-in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Gwalior, Indore, Jhabua, Dewas, Burhanpur, Neemuch, Ujjain, Khandwa and Dhar (28 Officers in all)** whose names and postings figure in the endorsement to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 1088 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 20th November, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Ku. Bharti Baghel, District & Sessions Judge, Gwalior.
 2. Shri Prahlad Singh Patidar, District & Sessions Judge, Indore.
 3. Shri Bhagchand Malaiya, District & Sessions Judge, Jhabua.
 4. Shri Binod Kumar Dwivedi, XVII A.D.J., Indore.
 5. Shri Sanjiv Jain, A.D.J., Khategaon, District Dewas.
 6. Shri Vaibhav Mandloi, III A.D.J., Burhanpur.
 7. Shri Sanjeev Kumar Gupta, I C.J.-I & CJM, Neemuch.
 8. Shri Masood Ahmed Khan, AJ To I C.J.Cl.-I & ACJM, Dewas.
 9. Shri Kailash Prasad Markam, C.J.Cl.-I, Khategaon, District Dewas.
 10. Shri Omprakash Singh Raghuwanshi (Jr.), IV C.J.Cl.-I, Dewas.
 11. Shri Pankaj Shrivastava, II C.J.Cl.-II, Badnagar, District Ujjain.

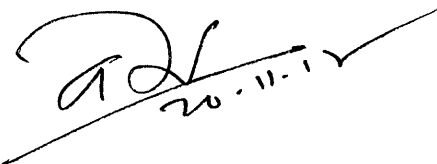
12. Shri Amar Singh Sisodiya, VII C.J.Cl.-II, Indore.
13. Shri Suresh Singh Jamra, C.J.Cl.-II, Khachraud, District Ujjain.
14. Shri Rakesh Sanodia, XI C.J.Cl.-II, Indore.
15. Shri Atul Billore, X C.J.Cl.-II, Indore.
16. Ku. Sapna Kaushal, IV C.J.Cl.-II, Mhow, District Indore.
17. Ku. Namita Borasi, III C.J.Cl.-II, Khandwa.
18. Shri Mohammad Aslam Dehalvi, I C.J.Cl.-II, Dhar.
19. Shri Sudhir Singh Nigwal, VIII C.J.Cl.-II, Indore.
20. Shri Vijay Kumar Pandey (Jr.), II C.J.Cl.-II, Neemuch.
21. Shri Amool Mandloi, I C.J.Cl.-II, Neemuch.
22. Smt. Mona Shukla Pandey, III C.J.Cl.-II, Neemuch.
23. Smt. Premlata Boarana, XIII C.J.Cl.-II, Indore.
24. Ku. Urmila Chouhan, XII C.J.Cl.-II, Indore.
25. Shri Ravikant Swarnakar, Presiding Officer, Labour Court, Khandwa.
26. Shri Subir Kumar Yadav, Presiding Officer, Labour Court, Ujjain.
27. Shri Sanjay Suryavanshi, Presiding Officer, Labour Court, Dhar.

With a direction to participate in the 40 hours Mediation Training Programme as Referral Judge / Mediator from 1st – 6th December, 2015 at Indore.

1. Shri Ram Prakash Verma, I Additional Principal Judge, Family Court, Indore, under order for posting as Principal Judge, Family Court, Indore, w.e.f. 02.12.2015.

With a direction to participate in the 40 hours Mediation Training Programme as Referral Judge / Mediator from 1st – 6th December, 2015 at Indore.

3. District and Sessions Judge **Gwalior / Indore / Jhabua / Dewas / Burhanpur / Neemuch / Ujjain / Khandwa / Dhar** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Registrar, M.P. Industrial Court, 518, New Moti Mahal Bungalow, M.G. Road, Indore – 452 007 for information and necessary action. You are requested to ensure participation of Officers of Labour Judiciary in the training programme on scheduled dates.
5. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to letter Endt. No. 2681/2015, dated 16.11.2015.
6. I/c Director, MPSJA, Jabalpur, for information and necessary action.



(VED PRAKASH)
REGISTRAR GENERAL